

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.09.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 110 of 2021 (PH)	Arvind Bali Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	Sanjay Shorey Rakesh Tiwari Rupa Sutar-R1
2.	Comp. App (AT) No. 111 of 2021 (PH)	Satpal Bansal Vs. Union of India, Ministry of Corporate Affairs & Anr.	Nakul Mohta	Sanjay Shorey Rakesh Tiwari Rupa Sutar-R1

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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**